

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012

Dated: 19th April, 2022

NOTICE

This is to inform that, due to Covid-19 Pandemic certain cases running before this Tribunal could not be taken up. The competent authority has been pleased to direct that such matters be listed in batches under the head "For Direction" before the Hon'ble Tribunal w. e. f. 21.04.2022.


Desk Officer

To,

1. Notice Board
2. TDSAT Website.
3. Registrar-cum Principal Private Secretary, TDSAT.
4. Registrar, TDSAT.
5. PPS to Hon'ble Chairperson, TDSAT.
6. PS to Hon'ble Member, TDSAT.
7. MR. D. B. Chetri, PPS.